

24. Statement No. VI	Two Hundred and Forty Seventh, 2018- 19 [Placed in Library. <i>See</i> No. LT-3743/17/2021]
25. Statement No. V	Two Hundred and Forty Eighth, 2019 [Placed in Library. <i>See</i> No. LT-3744/17/2021]
26. Statement No. IV	Two Hundred and Forty Ninth, 2019 [Placed in Library. <i>See</i> No. LT-3745/17/2021]
27. Statement No. III	Two Hundred and Fiftieth, 2019 [Placed in Library. <i>See</i> No. LT-3746/17/2021]
28. Statement No. II	Two Hundred and Fifty First, 2020 [Placed in Library. <i>See</i> No. LT-3747/17/2021]
29. Statement No. I	Two Hundred and Fifty Second, 2020 [Placed in Library. <i>See</i> No. LT-3748/17/2021]

MESSAGES FROM LOK SABHA

- (I) **The Personal Data Protection Bill, 2019**
- (II) **Re. nomination of seven Members to the Committee on Public Undertakings**
- (III) **Re. nomination of seven Members to the Committee on Public Accounts**
- (IV) **Re. nomination of ten Members to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes**

SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary- General of the Lok Sabha:-

(I)

"I am directed to inform you that Lok Sabha, at its sitting held on the 9th February, 2021, has adopted the following motion regarding extension of time for presentation of the Report of the Joint Committee of the Houses on the Personal Data Protection Bill, 2019:-

Motion

"That the extension of time granted to the Joint Committee on the Personal Data Protection Bill, 2019 by the House on 23rd September, 2020 for presentation of the Report upto the second week of the Winter Session of the Parliament, 2020, may be treated as extension upto last day of first week of second part of Budget Session, 2021 of Parliament."

(II)

"I am directed to inform you that Lok Sabha, at its sitting held on Tuesday, the 9th February, 2021, adopted the following motion:-

"That this House, do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 2021 and ending on the 30th April, 2022 and do communicate to this House the names of the members so nominated by Rajya Sabha."

2. I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the Members of Rajya Sabha so nominated, may be communicated to this House."

(III)

"I am directed to inform you that Lok Sabha, at its sitting held on Tuesday, the 9th February, 2021, adopted the following motion:-

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 2021 and ending on the 30th April, 2022 and do communicate to Lok Sabha the names of the Members so nominated by Rajya Sabha."

2. I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the Members of Rajya Sabha so nominated, may be communicated to this House."

(IV)

"I am directed to inform you that Lok Sabha, at its sitting held on Tuesday, the 9th February, 2021. Adopted the following motion:-

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes

of the House for the term beginning on the 1st May, 2021 and ending on the 30th April, 2022 and do communicate to this House the names of the Members so nominated by Rajya Sabha."

2. I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the Members of Rajya Sabha so nominated, may be communicated to this House."

SHRI JAIRAM RAMESH: Sir,... *(Interruptions)*...

MR. CHAIRMAN: I suggest to the Marshals that whenever a senior Member comes to the House, just talk to him and if he has any problem, you must escort him to his respective seat. This has to be kept in mind. They are seniors and these steps and all are long also to come to the front and second benches.

SHRI JAIRAM RAMESH: Sir,... *(Interruptions)*...

MR. CHAIRMAN: Let me go through this.

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON COMMERCE

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Commerce:—

- (i) 155th Report on Action taken by Government on the recommendations/ observations of the Committee contained in its One Hundred and fiftieth Report on 'Export of Organic Products : Challenges and Opportunities';
- (ii) 156th Report on Action taken by Government on the recommendations/ observations of the Committee contained in its One Hundred and fifty second Report on Demands for Grants (2020-21) pertaining to Department of Commerce, Ministry of Commerce and Industry;